NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/294/ (IB)/2017

NAME OF THE PETITIONER(S)

: AMTEX DYE CHEM INDUSTRIES

NAME OF THE RESPONDENT(S)

: ROHINI TEXTILES INDUSTRIES

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. A. G. SATHMA MARAYOMA) COUNSEL FOR PETETDONER While any
R. K. Mylsamy

T. SRINIVAS ARAUSEN AN AND ASSOCIATE

COUNSEL FOR RESPONDENT S. June 3/06/17

ORDER

Counsel for both the parties present. Counsel for the respondent submitted that he has filed counter in this matter yesterday stating that they have already filed a Civil Suit before City Civil Court, Ahmadabad and the matter is sub-judice. Counsel for the respondent is directed to bring all the pleadings and certified copy of the last order passed by the City Civil Court in order to know the latest status of the case. Both the counsel are directed to make final submissions. In the meantime, counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 19.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM